

चाहता है। मैं यहां पर तीनों शब्दों का इस्तेमाल कर रही हूं, भारत इसके नये सदस्यों के लिए भी वही responsibilities, वही obligations और वही prerogatives चाहता है, जो इसके पुराने सदस्यों के लिए हैं।

New training institutes under NCVT

*362. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to State:

(a) the number of new courses started and new seats created in existing courses under the National Council for Vocational Training (NCVT) during last three years, State-wise, particularly in Rajasthan;

(b) the other initiatives taken for skill enhancement, especially in Rajasthan and their achievements during that period;

(c) whether any new training institutes have been started during the above period under NCVT and if so, the details thereof and if not, the reasons therefor; and

(d) how many of them are in Rajasthan and the details of their trainee intake?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) to (d) A statement is laid on the table of the House.

Statement

(a) At present there are 126 designated trades (Engineering 73+Non-Engineering 48+Divyang 5) in which training is imparted under Craftsman Training Scheme in National Council of Vocational Training (NCVT) affiliated ITIs. The revision of curricula of trades including addition of new trades and deletion is a continuous process based upon the need of the industry and feedback of stakeholders. Introduction of any new course/trade by NCVT is applicable pan India. 21 new trades were introduced under Craftsman Training Scheme (CTS) during the last three years. The list of New curricula of 21 trades under Craftsman Training Scheme is given in Annexure-I (*See below*).

5 lakh new seats have been created in existing courses under NCVT during last three years (from 16.9 lakh to 21.9 lakh) out of which 48 thousand are in the State of Rajasthan. State-wise details are given in Annexure-II (*See below*).

(b) As an initiative for skill enhancement, a new scheme “Dual System of Training” has been introduced in the year 2016, to improve job placement for passed out trainees by improving the connect between industry and ITIs. This system enables industry to

partner with ITIs for conducting training programme under high employability courses to fulfill the needs of industries. The scheme is optional for existing NCVT affiliated ITIs. Initially, sixteen trades, as given in the Annexure-III (*See* below) have been taken up under “Dual System of Training”. Presently, a total of 13 Memorandum of Understandings (MoUs) have been signed with ITIs in different States including one MoU in the State of Rajasthan.

(c) and (d) A total of 3342 new training institutes *i.e.* NCVT affiliated ITIs have been opened during the above period in the country out of which 872 new ITIs have been opened in the State of Rajasthan. The details along with trainees intake is given in the Annexure IV.

Annexure-I

*New curricula of 21 trades under Craftsmen Training Scheme
w.e.f August, 2014*

Sl.No	Trades	Remarks
1.	Mechanic Auto Body Repair	
2.	Mechanic Auto Body Painting	
3.	Mechanic Air-conditioning Plant	
4.	Civil Engineer Assistant	
5.	Technician Power Electronic System	
6.	Mechanic Consumer Electronics Appliances	
7.	Welder (GMAW and GTAW)	
8.	Welder (Fabrication and Fitting)	
9.	Bamboo works	
10.	Milk and Milk products	
11.	Food Beverage	
12.	Welder (Structural)	
13.	Welder (Pipe)	
14.	Welder (Welding and Inspection)	
15.	Information Technology	
16.	Computer Hardware and Network Maintenance	
17.	Refractory Technician	
18.	Data Base System Assistant	

Sl.No	Trades	Remarks
19.	Software Testing Assistant	
20.	House Keeper	
21.	Agro Processing	

Annexure-II

State-wise details of new seats created in existing courses under NCVT during the last three years including State of Rajasthan

States/UTs	Seating capacity August, 2014 session	Seating capacity as on date <i>i.e.</i> August, 2016 session	Increase in Seats
1	2	3	4
Andaman and Nicobar Islands	273	538	265
Andhra Pradesh*	150450	98569	-51881
Arunachal Pradesh	608	1136	528
Assam**	6064	5345	-719
Bihar	114674	166582	51908
Chandigarh**	1064	1017	-47
Chhattisgarh	20576	23383	2807
Dadra and Nagar Haveli**	228	170	-58
Daman and Diu**	388	315	-73
Delhi**	16520	14845	-1675
Goa	3676	3878	202
Gujarat**	83268	78922	-4346
Haryana	38336	64140	25804
Himachal Pradesh	27664	34222	6558
Jammu and Kashmir**	4197	3653	-544
Jharkhand	43336	62184	18848
Karnataka	134256	138079	3823
Kerala	70582	76613	6031
Lakshadweep**	96	72	-24
Madhya Pradesh	76496	125662	49166

1	2	3	4
Maharashtra	161660	224073	62413
Manipur**	540	222	-318
Meghalaya**	942	917	-25
Mizoram	294	783	489
Nagaland**	944	205	-739
Odisha	117364	127333	9969
Puducherry**	1940	1832	-108
Punjab	57092	66413	9321
Rajasthan	212735	260829	48094
Sikkim	580	622	42
Tamil Nadu**	91622	91305	-317
Telangana*	0	58219	58219
Tripura	1888	2205	317
Uttar Pradesh	218206	385274	167068
Uttarakhand	13937	20565	6628
West Bengal	21732	54266	32534
TOTAL	1694228	2194391	500163

* Bifurcation of Andhra Pradesh and formation of Telangana State.

** De-affiliation of ITI/Trade/Units and closure of obsolete trades.

Annexure-III

List of 16 trades under the scheme titled "Dual System of Training"

Sl.No.	Name of trade in Dual System	Duration
1.	Electrician (Dual System)	Two years
2.	Fitter (Dual System)	Two years
3.	Machinist (Dual System)	Two years
4.	Turner (Dual System)	Two years
5.	Electronic Mechanic (Dual System)	Two years
6.	Welder (Dual System)	One year
7.	Mechanic Diesel (Dual System)	One year
8.	Mechanic Motor Vehicle (Dual System)	Two years

Sl.No.	Name of trade in Dual System	Duration
9.	Cosmetology (Dual System)	One year
10.	Tool and Die Maker (Dies and Moulds) (Dual System)	Two years
11.	Draughtsman (Mechanical) (Dual System)	Two years
12.	Attendant Operator (Chemical Plant) (Dual System)	Two years
13.	Mechanic Refrigeration and Air-conditioning (Dual System)	Two years
14.	Plumber (Dual System)	One year
15.	Automotive Body Repair (Dual System)	One year
16.	Automotive Paint Repair (Dual System)	One year

Annexure-IV

Details of New ITIs is and trainees intake during 2014 to 2017

(A) Details of Increase in Number of ITIs is during 2014-15 to 2016-17

Sl.No.	New Training Institute Opened	Government	Private	Total
1.	In the Country	127	3215	3342
2.	In the State of Rajasthan	3	869	872

(B) Details of seating capacity/trainees intake in Country and in Rajasthan State

Sl. No.	Trainees intake/Seating Capacity	In Lakh
1.	Trainees intake in the country as on date (without 30% supernumerary)	21.92
2.	Trainees intake in Rajasthan State as on date (without 30% supernumerary)	2.6

श्री नारायण लाल पंचारिया: सर, मंत्री महोदय ने अपने जवाब में बताया है कि 21 ऐसे व्यवसाय या उद्योग हैं, जिनके लिए प्रशिक्षण दिया जाता है, लेकिन औद्योगिक प्रशिक्षण में सबसे महत्वपूर्ण बात यह है कि प्रशिक्षण को उद्योगों की आवश्यकता के अनुरूप बनाया जाए।

श्रीमन्, मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहूंगा कि क्या ऐसी कोई व्यवस्था है, जिससे उद्योगों की आवश्यकता का आकलन करके, उनकी सिफारिशों के अनुरूप औद्योगिक प्रशिक्षण कोर्स में बदलाव इत्यादि किए जा सकें?

श्री राजीव प्रताप रूडी: महोदय, माननीय सदस्य ने जो सवाल किया है, वह बहुत ही प्रासंगिक है। इस क्रम में हम लोगों ने यह तय किया है कि अभी आईटीआईज़ में जो टोटल ट्रेड्स हैं, उनमें से 16 ट्रेड्स को नोटिफाई किया जाए। हम जो dual training की बात करते हैं या जो German model की बात करते हैं, इसको पिछले साल से हम लोगों ने नोटिफाई कर दिया है। 16 courses ऐसे हैं, जिनको हम dual basis पर करने जा रहे हैं। ITIs ने Industry के साथ

एक MoU साइन किया है। अभी तक सामान्य रूप से हम total number of hours लेकर चलते थे, जिसमें लगभग 3300 घंटे की पढ़ाई होती थी और 2200 घंटे हम लोग प्रैक्टिकल करवाते थे, लेकिन अब हम लोगों ने यह तय किया है कि 1800 घंटे तक, अगर किसी इंडस्ट्री के साथ जुड़ करके कोई ITI प्रशिक्षण लेना चाहता है, तो वह इस काम को कर सकता है। भारतवर्ष में इसकी शुरुआत हो चुकी है। राजस्थान में जेपी आईटीआई है, जिसमें यह काम प्रारम्भ किया गया है। यह प्रयास देश में पहली बार किया जा रहा है। भिलाई स्टील प्लांट के साथ भी अब बहुत सारे आईटीआईज़ ने एमओयू साइन करना शुरू कर दिया है, जिसको हम लोग मान्यता दे रहे हैं। NCVT और अन्य संस्था के साथ joint certification भी होगा, ताकि इंडस्ट्री में उस बच्चे की जो ट्रेनिंग की जा रही है, उससे उसको रोज़गार लेने में सहूलियत हो सके और वहीं पर उसका absorption भी हो सके। आपने जो प्रश्न किया है, इसकी शुरुआत भारत सरकार ने कर दी है।

श्री नारायण लाल पंचारिया: सर, यह बात सही है कि बहुत बड़ी संख्या में बेरोज़गारों को प्रशिक्षित करके रोज़गार दिया जा रहा है, सब तरफ़ जबरदस्त बदलाव चल रहा है। चूंकि यह परिवर्तन का दौर है और हर क्षेत्र में लगातार नये-नये आविष्कार हो रहे हैं, तकनीकी ज्ञान का विस्तार भी हो रहा है, इसलिए मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहूंगा कि जो पुराने कर्मचारी हैं, उनको बड़ी भारी दिक्कत का सामना करना पड़ता है। क्या सरकार ने ऐसी कोई योजना सोची है, जिससे पुराने जो कर्मचारी हैं, उनको किसी प्रकार का परिवर्तित या upgrade course करवाया जाए, ताकि वे भी अपनी आजीविका अथवा अपने कार्य का उचित ढंग से निर्वहन कर सकें?

श्री राजीव प्रताप रूडी: महोदय, जो कर्मचारी संस्थाओं में काम कर रहे हैं या रोज़गार कर रहे हैं, उनके प्रशिक्षण के लिए हमारे पास कोई व्यवस्था नहीं है। मुझे लगता है कि यह सवाल Ministry of Labor and employment से जुड़ा हो सकता है। हमारा जो mandate है, उसके अन्तर्गत हम बच्चों को ITIs में short term skilling देने का काम करते हैं और अब तो Polytechnics को भी इसी मंत्रालय के अधीन कर दिया गया है। इसलिए हमारा काम वहीं तक ही सीमित है। जहां तक कंपनियों में काम करने वाले, modernization के कारण प्रभावित होने वाले कर्मचारियों को प्रशिक्षित करने का सवाल है, मैं माननीय सदस्य को अवगत कराना चाहता हूं कि उन्हें upgrade करने का काम कंपनियां स्वयं करती हैं। सामान्य रूप से यदि कंपनियों को competition में अपने आप को बनाए रखना है, तो अपने कर्मचारियों को नए तौर-तरीकों से प्रशिक्षित करने का काम वे स्वयं करती हैं।

SHRI T. K. RANGARAJAN: Sir, it is a very good thing that you have started 3,342 new training institutes. Sir, my question is whether we have enough teachers in these institutes and whether the workshop facilities are available there. If it is not so, what is the Government going to do in this regard?

SHRI RAJIV PRATAP RUDY: Sir, as far as ITIs are concerned, we have about 13,000 ITIs across the country, and, the number of them in the private sector would be around 10,500 and the rest are in the Government sector.

Well, this is an issue because we are faced with a challenge of trained instructors. That is the biggest shortage, which we are facing both in the short-term skilling and

even in the institutional skilling, which was happening in the ITIs. Several ITIs and training institutes across the country have been trying to raise the number of people who have to be trained as instructors. I will have to fish out the numbers as it exists today. But it is a fact that as far as ITIs and other skill training institutes are concerned, there is a shortage of instructors, both in the short-term and institutional long-term training. In times to come, we are trying to assess how much is it, and, it is growing exponentially. So, through the Sector Skill Councils, which are there in the domain of National Skill Development Corporation, we are authorizing several Sector Skill Councils to undertake the programme for training of trainers, which, of course, is a challenge today, Sir.

SHRI T. K. RANGARAJAN: Sir, I asked, whether there are workshops ...*(Interruptions)*...

MR. CHAIRMAN: Please. Let the next person... ...*(Interruptions)*...

SHRI T. K. RANGARAJAN: Sir, my question is: Do you have workshops in all these institutions to impart practical training? When there are no teachers, how can you give training?

SHRI RAJIV PRATAP RUDY: Sir, it is never so that there is hundred per cent shortage of teachers. When we mandate setting up of an institute, we also mandate that there has to be a particular number of teachers in the classrooms with a particular students-teacher ratio. The hon. Member talked about the labs. There cannot be an ITI or a training institute without a lab. That is mandatory as per the norms of the institutes. There is no question of labs not being there.

श्री दिग्विजय सिंह: माननीय सभापति महोदय, मैं माननीय मंत्री जी के ध्यान में लाना चाहता हूँ कि आज हमारे देश में लगभग 126 trades हैं और मंत्री महोदय ने बाद में 21 trades बढ़ाए हैं, जबकि चीन में 3 हजार से ज्यादा different trades हैं, जिनमें skill training दी जाती है। इनमें हर साल लगभग 21 लाख लोगों का intake है। मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूँ कि रोजगारोन्मुखी शिक्षा एक माध्यम है, जिसमें कि ITI और skill development centers में बच्चों को आप training दे रहे हैं, तो क्या माननीय मंत्री जी इस बात पर ध्यान देंगे कि आखिर training लेने के बाद, इन trained technicians का हश्र क्या होता है और क्या उन्हें इस बात की जानकारी होती है? मैं उनसे यह भी पूछना चाहता हूँ कि जो लोग train किए जाते हैं, उनकी tracking का क्या कोई सिस्टम केंद्र के पास है, जिसके माध्यम से वह trained technicians की hand holding कर सके और उन्हें रोजगार दिलाने का प्रयास कर सके? इसके साथ ही मैं यह भी पूछना चाहता हूँ कि आपने Apprenticeship Act में जो amendments किए हैं तथा इन संस्थाओं के माध्यम से जिन technicians को training दी गई है, क्या उनके लिए tracking system का प्रावधान करेंगे?

श्री राजीव प्रताप रूडी: महोदय, माननीय सदस्य ने apprentice के बारे में जो कहा है, तो यह बात सच है कि दुनिया भर में अगर सचमुच कहीं ट्रेनिंग होती है, तो क्लासरूम के बाद उद्योग में होती है, फैक्टरी में होती है, shop floor में होती है। इसीलिए भारत सरकार ने NAPS (National Apprenticeship Promotion Scheme) योजना तैयार की है, जिसके तहत देश की सरकार ने बजट में लगभग 10,000 करोड़ रुपये दिये हैं। इसके तहत, जो amended है, उसमें हम लोग अब प्रत्येक इंडस्ट्री को, जो ऐसे बच्चों को अपने यहां apprentice रखती है, उसको बेसिक ट्रेनिंग की भी कॉस्ट दे रहे हैं। इसके साथ-साथ इंडस्ट्री को incentivize करने के लिए, जितने बच्चे वह अपने यहां ट्रेन करती है, उनके ऊपर एक monthly stipend भी हम लोगों ने तय किया है। हमारे यहां apprentices की संख्या लगभग 2 लाख थी और इस योजना के लागू होने के बाद लगभग 4.5 लाख की संख्या तक हम पहुँच गये हैं, इस योजना में वृद्धि हो रही है।

माननीय सदस्य ने जो tracking के system के बारे में पूछा है, महोदय, अभी ITI system में से निकल कर जो नौजवान जा रहे हैं, उनके लिए कोई tracking system नहीं है।

श्री दिग्विजय सिंह: होना चाहिए।

श्री राजीव प्रताप रूडी: यह होना चाहिए। लेकिन हम लोग अपने मंत्रालय के तहत एक सबसे बड़ा tracking system, LMIS, का निर्माण कर रहे हैं, जिसमें employer से लेकर, job aggregator से लेकर, institution से लेकर, short-term skilling sector में सभी लोगों को हम—अभी वर्ल्ड बैंक के तहत एक योजना स्वीकृत हुई है, उसके तहत भारत का एक सबसे बड़ा job aggregator और प्रशिक्षण का पोर्टल तैयार किया जा रहा है, सिस्टम तैयार किया जा रहा है। मैं समझता हूँ कि अगले तीन से चार माह में हम लोग इस काम को पूरा कर लेंगे।

श्री रेवती रमन सिंह: माननीय सभापति जी, मैं माननीय मंत्री जी से जानना चाहता हूँ कि आप vocational training देते हैं। उसके बाद कितने बच्चे फैक्टरीज़ में absorb हो जाते हैं और जो absorb नहीं हो पाते हैं, तो क्या उनको कोई फाइनेंशियल मदद करते हैं, ताकि वे अपना कोई छोटा-मोटा उद्योग लगा कर अपनी जीविका चला सकें?

श्री राजीव प्रताप रूडी: सर, माननीय सदस्य का जो सवाल है कि हम लोगों ने देश में जो 'प्रधान मंत्री कौशल विकास योजना' के तहत — यह ITI से अलग सवाल है, short term skilling के बारे में है। हम लोगों ने यह तय कर दिया है कि short term skilling के लिए, जो NS2-aligned courses छोटी संस्थाओं के माध्यम से होते हैं, उनमें अगर भारत की सरकार उनको grant-based training दे रही है, तो अब यह मानक स्थापित कर दिया गया है कि उन्हें 100 में से 70 बच्चों की placement करनी है। महोदय, placement का मानक यह होगा कि या तो वे बच्चे को wage employment दें, क्योंकि अब इंडस्ट्री के अलावा हम लोगों ने services sector को भी इन्वॉल्व कर दिया है, जिसमें employment होता है। इसलिए या तो वह wage employment में हो या सेकंड यह हो कि अगर वह बच्चा अपने आपको किसी self-employment में रखना चाहे, यानी अगर कोई लड़की या बेटा beautician का कोर्स करके बैंक से 40,000 रुपये लेकर किट खरीद करके अपने गांव में काम शुरू करती है, तो उसे भी हम लोग placement मानते हैं, या फिर इस 'प्रधान मंत्री कौशल विकास योजना' के तहत short-term skilling में ये बच्चे अगर किसी उद्योग में जाकर apprentice होते हैं, तो उसको भी मान्यता दी गई है। अगर

विश्लेषण में यह तीनों मानकों में से एक को भी पूरा करता है, तो उसे हम placed मानते हैं और इसकी पूरी योजना आज कार्यान्वित हो रही है। जिन बच्चों के बारे में आप कह रहे हैं, जो बच्चे रोजगार नहीं ले पाते हैं, तो महोदय, यह सम्भव नहीं है कि वैसे बच्चे, जो रोजगार प्राप्त नहीं कर सके, उनको किसी प्रकार की वित्तीय सहायता दी जाए। अभी इसका कोई प्रावधान नहीं हुआ है।

Opening of new schools for quality education

*363. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the reasons due to which Government has not yet taken any initiative to establish schools up to higher secondary level other than Kendriya and Navodaya Vidyalayas for providing quality education at par with private schools, to common people despite education being in the Concurrent List of the Constitution;

(b) whether Government has any proposals to open such schools all over the country for providing quality education at affordable fee; and

(c) if not, the details of alternate steps Government proposes to take to meet the requirement of such schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) The Department of School Education and Literacy, Ministry of Human Resource Development has taken various initiatives for providing affordable quality education.

The Government has taken steps to open new Kendriya Vidyalayas (KVs) and Navodaya Vidyalayas (NVs) and in the last 3 years 48 new Kendriya Vidyalaya have been made functional and 50 new Kendriya Vidyalayas have been approved on 15.03.2017. The capital cost of construction of a Kendriya Vidyalaya is approximately ₹ 1 8.23 crore and the enrolment capacity is 960 students. Further, 62 new Navodaya Vidyalayas have been approved on 23.11.2016. The capital cost of construction of a Navodaya Vidyalaya is approximately ₹ 24.31 crore and the enrolment capacity is 560 students. .

The quality of higher secondary education can only be improved if there is quality of education at elementary level. Therefore, Sarva Shiksha Abhiyan (SSA) is implemented as a Centrally Sponsored Scheme in partnership with State Governments for universalizing elementary education across the country. Its overall goals include universal access and retention, bridging of gender and social category gaps in